

PROFORMA-I

STATEMENT OF WORK DONE BY THE HIGH COURT OF SIKKIM DURING THE QUARTER YEAR ENDING ON 30/09/2016.

Description of cases	Cases pending at the beginning of the quarter year.	Institu-tion during the quarter year	Disposal during the quarter year					T O T A L	Number of cases in which Judgments Reserved & pending				Cases pendi-g at the end of the quarter year
			At Prelimi-nary hearing	By a Single judge	By Divi-sion bench	By full Bench	By Consti-tution bench		Over a month and less than two month	Over Two months and less than four months	Over four months and less than six months	Over six months	
1	2	3	4	5	6	7	8	9	10	11	12	13	14

1 MAIN CASES

ORIGINAL SIDE

(CIVIL)

- a) Civil Suits
- b) Admiralty suits
- 2. Testamentary and intestate suits.
- 3. Insolvency Cases
- 4. Liquidation Cases
- 5. Chartered Accountant Act, 1949
- 6. Special Jurisdiction Cases

7 WRIT PETITIONS

a) Service matter	10	07	--	06	--	--	--	06	--	--	--	--	11
b) Land Reforms													
c) Labour laws													
d) Others	36	15	--	08	01	--	--	09	--	--	--	--	42




ASSISTANT REGISTRAR
 High Court of Sikkim
 Gangtok

1	2	3	4	5	6	7	8	9	10	11	12	13	14
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- 8(a) Banking Regulation Act,1949
 (b) Execution,transferred and interlocutory applications under Section 45(C) of the Banking Regulation Act,1949.

9. **Company petition & application**

- a) Petitions
 b) Applications in Petitions
 c) Applications in liquidation proceedings
 d) Applications in company appeals
 e) Matter transferred U/S 455(3) of the Companies Act.

10. Income Tax References and application

11. Sales Tax References and Applications

12. **Other Direct and Indirect Tax References and applications**

- a) Gift Tax Wealth Tax and Estate Duty References and Applications
 b) Other tax Revision cases
 c) Other Tax References and Applications

13. Petitions/Appeal Under Indian Arbitration Act. 01 03 -- 03 -- -- -- 03 -- -- -- -- 01

14. **Matrimonial Cases and Reference**

- a) Matrimonial Suits/Cases. -- -- -- -- -- -- -- -- -- -- --
 b) Matrimonial References.
 c) Petition U/S 24 of the Hindu Marriage Act.

15. Land Acquisition Reference

16. **Election Petitions and applications**

- a) Election Petitions
 b) Applications in Election Cases

17. Insurance Act, Reference & applications



H. 18/11/14
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1	2	3	4	5	6	7	8	9	10	11	12	13	14
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18. **Motions**

- a) Motion for sanction of prosecution
- b) Motion for setting aside fraudulent transfers
- c) Motion for annulment of adjudication orders.
- d) Motion for setting aside Insolvency cases
- e) Notice of Motion for stay order

19. **Other Petitions and Applications.**

- a) Probate Civil Petitions
- b) Petitions under the Guardians & Wards Act.
- c) Contempt of Court(Civil)Petitions
- d) Cross objections
- e) Transfer Petition (C)
- f) Applications for Leave to Sue as Indigent person.
- g) Execution applications on the Original side.
- h) Special Cases Under Order XXXVI of Civil Procedure Code 1898.
- i) Applications under Court Fees Act, Regarding valuation of Estate.



	--	--	--	--	--	--	--	--	--	--	--	--	--
d) Cross objections	03	01	--	--	--	--	--	--	--	--	--	--	04
e) Transfer Petition (C)	--	--	--	--	--	--	--	--	--	--	--	--	--

18/11/14
 DEPUTY REGISTRAR
 High Court of Sikkim
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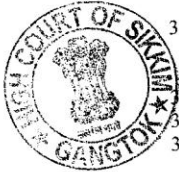
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	1	2	3	4	5	6	7	8	9	10	11	12	13	14
j) Petitions under Foreign Awards (Recognition and Enforcement Act,1961)														
k) Petitions Application for														
i) Injunction in Original Proceedings														
ii) Appointment of Receivers in Original Proceedings.														
20. TOTAL		50	26	--	17	01	--	--	18	--	--	--	--	58
ORIGINAL SIDE(CRIMINAL)														
21. High Court Sessions														
22. Writ Petitions														
a) Relating to Investigation or Trial of Criminal cases		--	03	--	01	--	--	--	01	--	--	--	--	02
b) Habeas Corpus Petition														
23. Special Criminal Applications for Writs under the Constitution and U/S 491 Of the Code of Criminal Procedure,1898														
24. Criminal Contempt, under the Contempt Of Courts Act.		--	--	--	--	--	--	--	--	--	--	--	--	--
25. Others														
a) Transfer Petition (Crl.)		01	03	--	03	--	--	--	03	--	--	--	--	01
b) Application U/S 482 of Criminal Procedure of 1973 of under any Other corresponding provision		06	10	--	05	--	--	--	05	--	--	--	--	11
26. TOTAL		07	16	--	09	--	--	--	09	--	--	--	--	14



18/11/16
 ASSISTANT REGISTRAR
 High Court of Sikkim
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	1	2	3	4	5	6	7	8	9	10	11	12	13	14
27. APPELLATE SIDE (CIVIL)														
Writ Appeals														
a) Service matters		01	--	--	--	--	--	--	--	--	--	--	--	01
b) Land Reforms including land ceilings														
c) Labour Laws														
d) Other		--	--	--	--	--	--	--	--	--	--	--	--	--
28. Letters patent Appeals														
29. First Appeals from														
a) Original Side														
b) Judgment		13	07	--	01	--	--	--	01	--	--	--	--	19
c) Orders		03	--	--	01	--	--	--	01	--	--	--	--	02
30. Second Appeals from Judgment		01	03	--	--	--	--	--	--	--	--	--	--	04
31. Miscellaneous First Appeals from														
a) Original Side														
b) Judgment														
c) Orders														
32. Miscellaneous Second Appeals from														
a) Judgment														
b) Orders		--	--	--	--	--	--	--	--	--	--	--	--	--
33. Revision Petitions		02	03	--	01	--	--	--	01	--	--	--	--	04
34. Civil References														
35. Civil Miscellaneous Petitions under Article 227 of the Constitution														
36. Other Appeals														
a) City Civil Court Appeals														
b) Review of Judgments		02	--	--	--	--	--	--	--	--	--	--	--	02
c) Compensation, Claims and Special Appeals		09	03	--	03	--	--	--	03	--	--	--	--	09
d) Original Civil Jurisdiction Appeals														
e) Execution First Appeals														
f) Special Tribunal Appeal														
37. TOTAL		31	16	--	06	--	--	--	06	--	--	--	--	41



12/10/16
 ASSISTANT REGISTRAR
 High Court of Sikkim
 Gangtok

1	2	3	4	5	6	7	8	9	10	11	12	13	14
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APPELLATE SIDE(CRIMINAL)

38. Criminal Appeals													
a) By persons convicted	26	06	--	10	01	--	--	11	--	--	--	--	21
b) By Government from Judgment of Acquittal	02	--	--	--	--	--	--	--	--	--	--	--	02
c) By complaint, U/S 378(4) of Criminal Procedure Code.	02	02	--	01	--	--	--	01	--	--	--	--	03
39. Criminal Revisions	03	01	--	01	--	--	--	01	--	--	--	--	03
40. Confirmation Cases U/S 366 of Criminal Procedure Code or under any Corresponding provisions.													
41. Criminal L P.	01	02	--	--	01	--	--	01	--	--	--	--	02
42. Others													
a) Fresh Bail Applications pending Investigation of trial	--	04	--	03	--	--	--	03	--	--	--	--	01
b) Bail including Anticipatory Bail	01	--	--	01	--	--	--	01	--	--	--	--	--
c) Revision Petition (FAM CT)													
43. TOTAL	35	15	--	16	02	--	--	18	--	--	--	--	32
GRAND TOTAL (20+26+37+43)	123	73	--	48	03	--	--	51	--	--	--	--	145



18/10/16
 ASSISTANT REGISTRAR
 High Court of Sikkim
 Gangtok

PROFORMA III

HIGH COURT OF SIKKIM

CLASSIFICATION OF CASES PENDING AT THE END OF THE QUARTER YEAR ENDING 30/09/2016 IN TERMS OF DATE OF INSTITUTION

Description of Cases	PENDING FOR											TOTAL
	Less Than One year	One to two years	Two to three years	Three to four years	Four to five years	Five to Six years	Six to Seven years	Seven to Eight years	Eight to Nine years	Nine to Ten years	Over Ten Year	
MAIN CASES	2	3	4	5	6	7	8	9	10	11	12	13
1. ORIGINAL SIDE (CIVIL)												
1. Suits												
a) Civil Suits												
b) Admiralty suits												
2. Testamentary and intestate suits.												
3. Insolvency Cases												
4. Liquidation Cases												
5. Chartered Accountant Act, 1949												
6. Special Jurisdiction Cases												
7. WRIT PETITIONS												
a) Service matters	09	03	--	--	--	--	--	--	--	--	--	12
b) Land Reforms, including land Ceilings Labour laws Others	22	14	03	--	--	--	01	01	--	--	--	41
a) Banking Regulation Act 1949												
b) Execution, transferred & Interlocutory Applications U/S 45© of the Banking Regulation Act. 1949												
9. Company Petition & Applications												
a) Petitions												
b) Applications in Petition												
c) Applications in Liquidation Proceedings.												



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High Court of Sikkim
Gangtok

	1	2	3	4	5	6	7	8	9	10	11	12	13
10. Income Tax References & Applications													
11. Sales Tax References & Applications													
12. Other Direct & Indirect Tax Reference & Applications													
a) Gift Tax, Wealth Tax & Estate Duty Reference & Applications													
b) Other Tax Revisions Cases													
c) Other Tax Reference & Applications													
13. Appeal/Petitions under Indian Arbitration Act	01	--	--	--	--	--	--	--	--	--	--	--	01
14. Matrimonial Cases & References													
a) Matrimonial Suits/Cases	--	--	--	--	--	--	--	--	--	--	--	--	--
b) Matrimonial References													
c) Petition U/S 24 of the Hindu Marriage Act.													
15. Land Acquisition References													
16. Election Petitions & Applications													
a) Election Petitions													
b) Applications in Election Cases													
17. Insurance Act References & Applications													
18. Motions													
a) Motion for sanction of Prosecution													
b) Motion for setting aside Fraudulent Transfer													
c) Motion for Annulment of Adjudication													
d) Motion for setting aside insolvency cases													
e) Notice for motion for stay order													
19. Other Petition & Applications													
a) Probate Civil Petitions													
b) Petitions under the Guardianship & Wards Act.													
c) Contempt of Court (Civil) Petitions													
d) Cross Objections	03	01	--	--	--	--	--	--	--	--	--	--	04
e) Applications for leave to Sue as Indigent Persons													
f) Execution Applications on the Original Side													
g) Special Cases under Order XXXVI of Civil Procedure Code of 1908.													



18/11/16
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 High Court of Sikkim
 Gangtok

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	1	2	3	4	5	6	7	8	9	10	11	12	13
h) Application under Court Fees Act Regarding Valuation of Estate.													
i) Petition under Foreign Awards (recognition & Enforcement Act.1961)													
j) <u>Petitions/Applications for</u>													
i) Injunction in Original Proceedings													
ii) Appointment of Receivers in Original Proceedings													
20 TOTAL		35	18	03	--	--	--	01	01	--	--	--	58
<u>ORIGINAL SIDE(CRIMINAL)</u>													
21. High Court Sessions													
22. <u>Writ Petitions</u>													
a) <u>Relating to Investigations or Trials Of Criminal Cases.</u>		02	--	--	--	--	--	--	--	--	--	--	02
Habeas Corpus Petitions													
23. Special Criminal Applications for Writs under the Constitution and U/S 491 of the Code of Criminal Procedure,1998													
24. <u>Criminal Contempt under the Contempt of Courts Act.</u>													
25. <u>Others</u>													01
a) <u>Transfer Petition (Crl.)</u>		01	--	--	--	--	--	--	--	--	--	--	01
b) <u>Applications U/S 482 of Criminal Procedure Code of 1973 or Under any other corresponding provision</u>		09	02	--	--	--	--	--	--	--	--	--	11
26. TOTAL		12	02	--	--	--	--	--	--	--	--	--	14



18/10/16
 ASSISTANT REGISTRAR
 High Court of Sikkim
 Gangtok

	1	2	3	4	5	6	7	8	9	10	11	12	13
APPELLATE SIDE (CIVIL)													
Writ Appeals													
a) Service matters		--	01	--	--	--	--	--	--	--	--	--	01
b) Land Reforms, including Land Ceilings													
c) Labour Laws													
d) Other													
28. Letters patent Appeals													
29. First Appeals													
a) From Original Side													
b) From Judgment		16	02	01	--	--	--	--	--	--	--	--	19
c) From Orders		01	01	--	--	--	--	--	--	--	--	--	02
30. Second Appeal from Judgment		03	01	--	--	--	--	--	--	--	--	--	04
31. Miscellaneous First Appeals													
a) From Original Side													
b) From Judgment													
c) From Orders													
32. Miscellaneous Second Appeals													
a) From Judgment													
b) From Orders													
33. Revision Petitions		03	01	--	--	--	--	--	--	--	--	--	04
34. Civil References													
35. Civil Miscellaneous Petition under Article 227 of the Constitution													
36. Other Appeals													
a) City Civil Court Appeals													
b) Review of Judgments		01	01	--	--	--	--	--	--	--	--	--	02
c) Compensation, Claims & Special Appeals		08	01	--	--	--	--	--	--	--	--	--	09
d) Original Civil Jurisdiction													
e) Execution First Appeals													
f) Special Tribunal Appeals													
37. TOTAL		32	08	01	--	--	--	--	--	--	--	--	41



18/10/16
 REGISTRAR
 JAMMU & KASHMIR
 Srinagar

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	1	2	3	4	5	6	7	8	9	10	11	12	13
APPELLATE SIDE(CRIMINAL)													
38. CRIMINAL APPEALS		20	01	--	--	--	--	--	--	--	--	--	21
a) By persons convicted													
b) By Government from Judgment of Acquital		02	--	--	--	--	--	--	--	--	--	--	02
c) By Complaint U/S 378(4) of Criminal Procedure Code.		02	01	--	--	--	--	--	--	--	--	--	03
39. Criminal Revisions		02	01	--	--	--	--	--	--	--	--	--	03
40. Confirmation Cases U/S 366 of Criminal Procedure Code under Any corresponding Provision													
41. Criminal L. P.		02	--	--	--	--	--	--	--	--	--	--	02
42. Others													
a) Fresh Bail Application pending Investigation/Trial.		01	--	--	--	--	--	--	--	--	--	--	01
b) Bail including Anticipatory Bail		--	--	--	--	--	--	--	--	--	--	--	--
c) Revision Petition (FAM CT)		--	--	--	--	--	--	--	--	--	--	--	--
43. TOTAL		29	03	--	--	--	--	--	--	--	--	--	32
GRAND TOTAL (20+26+37+43)		108	31	04	--	--	--	01	01	--	--	--	145



18/11/16
 REGISTRAR
 Court of Sikkim
 Gangtok

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PROFORMA-V

STATEMENT OF JUDGE STRENGTH OF THE HIGH COURT OF SIKKIM DURING THE QUARTER YEAR ENDING ON 30/09/2016

Sanction strength of judges	Actual strength of Judges		TOTAL	No. of Court Working days	Total number of judge days.
	No. of judges entrusted with Court work only	No. of judges entrusted with other work exclusively			
1.	2.	3.	4.	5.	6.
03	02	--	02	59	70



[Signature]
18/10/16
ASSISTANT REGISTRAR
High Court of Sikkim
Gangtok